

Nomination of cases by Hon'ble the Chief Justice on 15/12/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	WPIL – 66369/2015	Hon. V. K. Shukla, J.	Computer fresh Section on 15/12/2015
Hon....., J.			
2	Bail – 44865/2015	Hon. Ranjana Pandya, J.	Computer fresh Section on 15/12/2015
3	A482 – 35719/2015	Hon. Bharat Bhushan, J.	Computer fresh Section on 15/12/2015
4	A482 – 31351/2015 with A482 – 42920/2015	Hon. Pankaj Naqvi, J. (with connected case)	Computer fresh Section on 15/12/2015
Appropriate Court dealing with such matters			
5	A482 – 33707/2015	Appropriate Court dealing with such matters	Computer fresh Section on 15/12/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
6	W. P. - 25996/1996	Hon. Suneet Kumar, J.	Writ A-I Section on 15/12/2015
7	F. A. - 881/1999	Hon. Manoj Kumar Gupta, J.	F. A. Section on 15/12/2015
8	F. A. - 737/1999	Hon. Manoj Kumar Gupta, J.	F. A. Section on 15/12/2015
9	W. P. - 67077/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 15/12/2015
10	W. P. - 63897/2015	Hon. Suneet Kumar, J.	Computer fresh Section on 15/12/2015
11	W. P. - 66922/2015	Hon. B. Amit Sthalekar, J.	Computer fresh Section on 15/12/2015
12	CAPL – 6588/2015	Hon. S. P. Kesarwani, J.	Listing Section on 15/12/2015
13	Civil Revision – 402/2015	Hon. S. P. Kesarwani, J.	Listing Section on 15/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.(LISTING)
16/12/2015